

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). Three forestry projects are under

implementation in Rajasthan with the assistance of the Overseas Economic Cooperation Fund of Japan. The details are given in the attached Statement.

STATEMENT

S.No.	Name of the Project	Year of start up	Total cost in Rs. Cr.	External assistance	Assistance received till March 1995. (Rs. Crore)
1.	Indira Gandhi Nahar Pariyojana	1990-91	107.50	85%	35.78
2.	Aravalli Hills Afforestation	1992-93	166.00	85%	58.97
3.	Rajasthan Forestry	1995-96	139.00	85%	Nil

Kumarghat-Agartala Railway Line

1199. SHRIMATI BIBHU KUMARI DEVI : Will the Minister of RAILWAYS be pleased to state :

(a) the stage at which the work on Kumarghat-Agartala Railway line in Tripura stands at present;

(b) whether survey report has been received by the Government;

(c) if so, the details of the report;

(d) whether any assessment has been made about the villages to be affected, land to be acquired and the families to be displaced in execution of the work; and

(e) the steps taken or proposed to be taken by the Government to rehabilitate the affected families and to adequately compensate the loss suffered by the Villages and the landholders?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). Final Location Survey report has been received from the Railway. On finalisation of survey results, it will be sent to Planning Commission for their approval.

(d) The land acquisition plans and papers with the details asked will be worked out after the work is sanctioned.

(e) The compensation will be paid as per the provisions of the Land Acquisition Act.

[Translation]

Railway Stations

1200. SHRI SUSHIL CHANDRA VARMA : Will the Minister of RAILWAYS be pleased to state :

(a) the names of the Railway Stations in Madhya Pradesh where the sanitation responsibility has been handed over to the private parties and the terms and conditions thereof;

(b) the action taken for rehabilitation of the lower category staff of Railways who have become surplus due to handing over the said work to the private parties; and

(c) the scheme formulated by this Ministry for entrusting this job to private sector in ensuing year?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). The work relating to cleanliness and sanitation only at Raipur station in Madhya Pradesh has been given to a private party on 22.1.1993 after calling for open tenders. 18 safaiwalas who were rendered surplus have been suitably redeployed by the railway. The agreement was for a period of one year and renewed from year to year. The Railway reserves the right of terminating the contract without assigning any reason by giving seven days' notice followed by 48 hours' notice. contractor provides adequate number of adult labourers with materials, equipment, disinfectants, etc. required for cleanliness at his own cost for performing the cleaning and upkeeping of the station complex including the station building, yard and attached offices of Raipur station. The contractor is under obligation to increase the number of labourers on the demand of the Railway Administration for maintaining the level of cleanliness at a satisfactory level. The contractor has to indemnify to Railways Administration for and against all claims and penalties which the Railway Administration may suffer for any work done by a person employed by the contractor or for any default on the part of the contractor, etc.

(c) There is no such scheme at present.

Warehouse Scheme

1201. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) the steps being taken by the National Cooperative Development Corporation for intensive

implementation of the Warehouse Scheme for Agriculture Cooperative Institutions in Purnia (Bihar); and

(b) the time by which the aforesaid scheme is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) The National Co-operative Development Corporation (NCDC) is implementing a project entitled the Rural Growth Centres in Bihar with assistance from the European Economic Community (EEC). This scheme covers 26 districts of Bihar which includes the district of Purnia also. Under this scheme, the Corporation has approved a programme for construction of 74 godowns of 100 Mt. capacity each in the above said district. 34 godowns have been completed and the remaining are in various stages of implementation.

(b) The scheme is for a period of 8 years and will end in March, 96.

[English]

National Sugar Institute, Kanpur

1202. SHRI YELLAIAH NANDI : Will the Minister of FOOD be pleased to state :

(a) whether the National Sugar Institute, Kanpur had conducted visits to the various Sugar Mills in the country and published Research Papers on Sugar industry;

(b) if so, the details thereof; and

(c) the remedial measures taken/proposed to be taken to implement the suggestion of this Institute to boost the Sugar production?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). In the last 5 years (1990-91 to 1994-95), 365 visits have been paid by the Institute's Officers to various sugar factories and allied industries for rendering advice on the different problems faced by the factories and 45 visits have been paid to sugar factories on co-ordinated research basis for study purposes. During the same period, 65 research papers have been published on sugar industries in various national/international journals.

(c) All the suggestions given by National Sugar Institute, Kanpur are aimed at improving the efficiency and enhancement of sugar production by the factories. These recommendations and suggestions are given to the factories in the form of reports on advisory basis. The implementation thereof is the responsibility of sugar factories concerned.

Stoppage at New Cooch Behar

1203. SHRI AMAR ROYPRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to provide stoppage of New Delhi-Guwahati Rajdhani Express at New Cooch Behar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

(c) Lack of traffic justification and operational constraints.

Cultivation of Jojoba

1204. SHRIMATI VASUNDHARA RAJE : Will the Minister of AGRICULTURE be pleased to state :

(a) the total area of land in desert areas of Rajasthan which have been brought under Jojoba Cultivations;

(b) the amount of the Central assistance sanctioned and released to grow Jojoba in these areas; and

(c) the details of the other agricultural developmental schemes proposed to be implemented by the Government in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) As per information received from the State Government of Rajasthan, the area under Jojoba Cultivation is as under :

1992-93	30.6 hectares
1993-94	71.8 hectares
1994-95	34.4 hectares

(b) Rs. 1.82 lakhs and Rs.300 lakhs were sanctioned in 1993-94 and 1994-95 by the National Oilseeds and Vegetable Oils Development Board under this Ministry to promote Jojoba Cultivations in Rajasthan, however, the State Government did not implement these programmes and no funds were released.

(c) The NOVOD Board has approved programmes for collection of seeds of tree borne oilseeds and plantation programmes for agricultural development of desert areas of Rajasthan during 1995-96 at a total cost of Rs. 49.20 lakhs. The Department of Wasteland Development has proposed to bring about 100 ha. under Jojoba cultivation in a period of 5 years commencing from 1995-96.

Saffron Cultivation

1205. SHRI R. SURENDER REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the saffron cultivation in the country which has a great export potential and medicinal